

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

Item No. 11
(IB)-597(PB)/2017

IN THE MATTER OF:

Oriental Bank of Commerce

....

PETITIONER

Vs

M/s. Sonear Industries Pvt. Ltd.

....

RESPONDENT

SECTION:

Under Section 7

Order delivered on 26.02.2019

Coram:

Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the applicant:-

Mr. Akshay Goel, Advocate

For the respondent

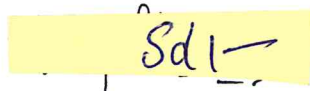
ORDER

CA-293(PB)/2019:-

Learned counsel for the applicant undertakes to file master data of the respondent company for issuing of notice to the Ex.-management.

List on 27.02.2019.


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)


(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)

26.02.2019.
Aarti Makker